

**OFFICE OF THE DISTRICT & SESSIONS JUDGE (WEST)  
TIS HAZARI COURTS : DELHI**

**ORDER**

In partial modification to this office's earlier Order No.243/6138-6218/Committee/Gaz./DJ West/2019 dated 26.02.2019, I hereby depute following Judicial Officers in West District to look after the work of the Branches as mentioned against their respective names as 'Officer Incharge' and 'Link Officer Incharge', with immediate effect.

| S.No. | Name of the Judicial Officer  | Officer Incharge  |
|-------|---|---|
| 1     | Ms. Hemani Malhotra, PO MACT-02<br>Sh. Gorakh Nath Pandey, ASJ (FTC) ( <a href="#">Link</a> )   | Vigilance Branch, West District   |
| 2     | Dr. Archana Sinha, ASJ-06<br>Ms. Nivedita Anil Sharma, ASJ-01 ( <a href="#">Link</a> )  | Leave sanctioning authority including Earned leave & Medical leave of DHJS & DJS (West)   |
| 3     | Sh. Ajay Gulati, ASJ-05<br>Sh. Deepak Dabas, ADJ-05 ( <a href="#">Link</a> )  | First Appellate Authority (RTI), West District, THC<br>[In pursuance of the provision of Sub-Section (1) & (2) of Section 19 of the Right to Information Act, 2005 (22 of 2005)]  |
| 4     | Dr. Archana Sinha, ASJ-06<br>Ms. Hemani Malhotra, PO MACT-02 ( <a href="#">Link</a> )   | Judicial Branch, West District  |
| 5     | Ms. Nivedita Anil Sharma, ASJ-01<br>Ms. Nirja Bhatia, ASJ-03 ( <a href="#">Link</a> )   | Filing & Bail Section, West, THIC, Delhi.   |
| 6     | Ms. Hemani Malhotra, PO MACT-02<br>Sh. Raj Kumar, PO MACT-01 ( <a href="#">Link</a> )   | Leave Sanctioning Authority, West District  |
| 7     | Dr. Archana Sinha, ASJ-06<br>Ms. Nivedita Anil Sharma, ASJ-01 ( <a href="#">Link</a> )  | Administration Branch, West District  |
| 8     | Sh. Dinesh Bhatt, Judge, Family Court (West)<br>Ms. Nirja Bhatia, ASJ-03 ( <a href="#">Link</a> )   | Litigation Branch, West District<br>[Judicial Officers are also nominated as Officer responsible to ensure that replies to notice u/s 80 C.P.C. or similar provision are sent within the period stipulated in a particular legislation as per direction of the Hon'ble Supreme Court in its judgment dated 02.08.2005 in Salem Advocate Bar Association Vs. Union of India.]    |
| 9     | Ms. Sugandha Aggarwal, ADJ-07<br>Ms. Charu Aggarwal, ADJ-03 ( <a href="#">Link</a> )  | General Branch, West District   |
| 10    | Sh. Virender Kumar Goyal, ASJ-04<br>Ms. Nivedita Anil Sharma, ASJ-01  | Controlling Officer, Accounts<br>Link Controlling Officer, Accounts<br><br>(Under rule 13 (3) of Delegation of Financial Powers Rules 1978)   |
| 11    | Sh. Sanjay Sharma-I, ADJ-04   | Head of Office, Accounts  |
| 12    | Sh. Sanjay Sharma-I, ADJ-04   | Transparency Officer, West District, THC<br><br>[In pursuance to guidelines issued by the Central Information Commission vide notification No.CIC/AT/D/10/000111 dated 15.11.2010 and 09.12.2010 U/s 19 (8)(a) of RTI Act, 2005 and in order to streamline the maintaining of public record, in exercise of powers under rule 19 of the Delhi District Court (RTI Rules, 2008)] |
| 13    | ACJ-cum-CCJ-cum-ARC<br>Sh. Rajinder Singh, SCJ/RC ( <a href="#">Link</a> )  | Care Taking Branch, West District   |
| 14    | ACJ-cum-CCJ-cum-ARC<br><a href="#">Link</a><br>Sh. Rajinder Singh, SCJ/RC<br><a href="#">Link</a><br>Next senior most Judicial Officer available. | To look after the work of Administrative Civil Judge, West District, in respect of assigning of 'Warrant of Attachment', 'Warrant of Possession' and other work to bailiffs.  |

Further the correspondence with the Hon'ble High Court of Delhi, New Delhi will be done only through the undersigned.

  
(YASHWANT KUMAR)  
DISTRICT & SESSIONS JUDGE (WEST) N

No. 254 / 6342 - 6422 /Committee/Gaz./DJ West/2019

Dated, Delhi the 26/2/19

Copy forwarded to :-

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Ld. District & Sessions Judge (HQ), Delhi
3. The District & Sessions Judges (North, North-East, East, Shahdara, West, New Delhi, South-East, South-West & South District), Delhi.
4. All the Judicial Officers of West District, Tis Hazari Courts, Delhi
5. The Public Information Officer, West District, Tis Hazari Courts, Delhi.
6. All the Branches of West District, Tis Hazari Courts, Delhi.
7. The PRO, Tis Hazari Courts, Delhi.
8. The DDO, Accounts Branch, West District, Tis Hazari Courts, Delhi.
9. The PS Office of District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
10. The Reader to District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
11. The Secretary, Delhi Bar Association, Tis Hazari Courts, Delhi.
- ✓ 12. For uploading on LAYERS.
13. For uploading on centralized website through LAYERS.

  
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